

IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH KOLKATA

**SHRI GEORGE MATHAN, JUDICIAL MEMBER
SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

**ITA No. 1565/Kol/2024
(Assessment Year 2012-13)**

**Fastspeed Creation Private Limited,
Kolkata,**

DC-90/1, Narayan Tall (W), Ground Floor,
Maharaja Apartment, Kolkata - 700059
[PAN: AABCF9210H]

..... **Appellant**

vs.

**Income Tax Officer, Ward 7(3), Kolkata,
Aayakar Bhawan, P-7, Chowrighee Square,
Kolkata - 700069**

..... **Respondent**

Appearances by:

Assessee represented by : None

Department represented by : Nicholas Murmu, Addl. CIT, DR

Date of concluding the hearing : 27.03.2025

Date of pronouncing the order : 27.03.2025

ORDER

PER BENCH

1. This is an appeal filed by the assessee against the order of the Ld. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi [hereinafter referred to as "the Ld. CIT(A)"] vide order no. ITBA/NFAC/S/250/2023-24/1056685409(1) dated 30.09.2023, passed u/s. 250 of the Income Tax Act, 1961 (hereinafter referred to as "the Act") for AY 2012-13.

2. None appeared on behalf of the assessee and Shri Nicholas Murmu, Addl. CIT-DR appeared on behalf of the Revenue.

3. When the matter was taken up for hearing today, none appeared on behalf of the assessee.
4. At the time of hearing, it was pointed out that the assessee has already opted for Vivad Se Vishwas Scheme 2024 ('VSVS 2024' Scheme) by filing Form No. 4 with the competent authority. The assessee has, therefore prayed before the Bench that the case may be adjourned till the VSVS process is complete. It is seen that as per the VSVS the assessee has to withdraw his appeal as per the scheme.
5. Accordingly, we are dismissing this appeal as withdrawn with the liberty to the assessee to get the appeal revived by filing necessary miscellaneous application if the assessee is not successful in the VSVS-2024, for any reason, whatsoever.
6. In the result, appeal of the assessee is dismissed, as withdrawn.

Order dictated and pronounced in the open court on 27.03.2025.

Sd/-
(Sanjay Awashti)
Accountant Member

Sd/-
(George Mathan)
Judicial Member

Dated: 27.03.2025
AK, P.S.

Copy of the order forwarded to:

1. Fastspeed Creation Private Limited, Kolkata
2. Income Tax Officer, Ward 7(3), Kolkata
3. CIT(A)-
4. CIT-
5. CIT(DR)

//True copy//

By order

Assistant Registrar, Kolkata Benches